

SHRI K. D. MALAVIYA: Yes, I think so.

PROF. G. RANGA: It is survey only.

SHRI K. D. MALAVIYA: Both survey and exploitation.

**EXPENDITURE ON THE COLOMBO PLAN
CONFERENCE HELD IN DELHI**

*119. SHRI M. VALIULLA: Will the Minister for FINANCE be pleased to state:

(a) the amount spent by Government on the Colombo Plan Conference held in Delhi in October 1953; and

(b) the basis on which that expenditure was distributed among the various countries of the Colombo Plan?

THE MINISTER FOR REVENUE AND CIVIL EXPENDITURE (SHRI M. C. SHAH): (a) Rs. 2,06,218-9-6.

(b) As the host Government, India met the entire expenditure which was incurred on account of board, lodging and transport, etc. of the delegates. The question of allocation of the expenditure among the various countries of the Colombo Plan does not arise.

SHRI M. VALIULLA: Did all the Member countries attend the conference, Sir?

SHRI M. C. SHAH: 15 Member countries of the Consultative Committee attended.

*120. [For answer vide col., 1045 infra.]

**POLITICAL PROPAGANDA BY FULBRIGHT
SCHOLARS IN INDIA**

*121. SHRI SARDAR SINGH OF KHETRI: Will the Minister for EDUCATION be pleased to refer to my starred question No. 50 and the supplementaries thereon answered in the

Rajya Sabha on the 29th November 1954 and state what information in the matter has since been received?

THE PARLIAMENTARY SECRETARY TO THE MINISTER FOR EDUCATION (DR. K. L. SHRIMALI): According to the information available from the universities, the answer is in the negative.

SHRI SARDAR SINGH OF KHETRI: May I ask Sir, by what type of enquiry you have arrived at this conclusion?

DR. K. L. SHRIMALI: Please repeat your question.

SHRI SARDAR SINGH OF KHETRI: May I ask by what process you have arrived at this result that "the answer is in the negative."

DR. K. L. SHRIMALI: We made enquiries from the universities and we are fully satisfied that no political propaganda is being done by the scholars and professors.

SHRI SARDAR SINGH OF KHETRI: May I ask, Sir, whether you have taken into consideration the answers which are given by a number of students in their examination papers and whether as a result, after seeing those answers, you have come to the conclusion that those answers are objective answers and not the result of such propaganda?

MR. DEPUTY CHAIRMAN: You expect the Central Education Ministry to look into their answers?

SHRI SARDAR SINGH OF KHETRI: That I do not expect, Sir; but what I do expect is that the Education Ministry should not just send a formal and a casual question to each university asking: Is there such a propaganda? Naturally the answer will be 'No'.

DR. K. L. SHRIMALI: Government have made full enquiry into the matter and they are fully satisfied that the professors and teachers and

scholars are not doing any political propaganda.

*122. [For answer, vide col. 1046 *infra*.]

*123. [For answer, vide col. 1049 *infra*]

RECENT ACHIEVEMENTS OF NATIONAL LABORATORIES RELEASED TO INDUSTRIES

*124 DR. RAGHUBIR SINH: Will the Minister for NATURAL RESOURCES AND SCIENTIFIC RESEARCH be pleased to state:

(a) what processes formulated by the National Laboratories were released to industry during the calendar year 1954; and

(b) whether the terms and conditions for their release have been generally uniform or they have differed in different cases?

THE MINISTER FOR NATURAL RESOURCES (SHRI K. D (MALAVIYA): (a) and (b) A statement giving the required information is laid on the Table of the Sabha [See Appendix IX, Annexure No. 25]

*125. [For answer, vide col. 1052 *infra*.]

ABSORPTION OF EMPLOYEES OF FORMER INDIAN STATES UNDER THE GOVERNMENT OF INDIA

*126. BABU GOPINATH SINGH: will the Minister for HOME AFFAIRS be pleased to state:

(a) the number and categories of employees of the former Indian States absorbed in the service of the Government of India;

(b) how many of them are:—

(i) temporary; and

(ii) permanent;

(c) how many of them are working against pensionable posts; and

(d) how their selection, seniority, promotions and confirmation are regulated?

THE DEPUTY MINISTER FOR HOME AFFAIRS (SHRI B. N. DATAR): (a), (b) and (c). This information is not readily available and its collection would involve an undue amount of time and labour.

(d) The procedure for selecting persons for absorption in Central Services is laid down in the Ministry of Home Affairs Office Memorandum dated the 2nd July, 1951, a copy of which is placed on the Table of the House [See Appendix IX, Annexure No 26]. On becoming members of the Central Services their further promotion, confirmation, etc. are regulated in accordance with the normal rules of the Service. The manner in which their seniority should be fixed in the Central Services (other than the Railway Services) is under consideration and orders are expected to issue shortly.

BABU GOPINATH SINGH: May I know, Sir, if it is a fact that the seniority of former State employees *vis-a-vis* others employed under the Government of India has not yet been fixed even though it is more than three years, rather well nigh four years, since the financial integration took place?

SHRI B. N. DATAR: It is not four years, Sir. After the final integration this question was taken up and it is true that there has been some delay but attempts are being made to expedite it.

SHRI H C MATHUR: Why is there not the same treatment to the railway servants and why is the railway being differentiated?

SHRI B. N. DATAR: I am not dealing with railways.

MR DEPUTY CHAIRMAN: You address the Railway Minister.

SHRI H C MATHUR: It is with the consent of the Home Ministry. It can never be the railway.....